

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 27-06-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : --
APPLICATION NUMBER : CP/IB/186/2023
NAME OF THE PETITIONER : Rajtharun Textiles India Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 10 of IBC, 2016

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the Petitioner. Ld. Counsel Mr. Varun Srinivasan is present.

Ld. Counsel Mr. Surya Teja Nalla present for one of the Operational Creditor (Maruthi Oil Mills) sought copy of the Application be served on them. Petitioner is directed to serve the copy on the Counsel for the Operational Creditor.

Reply be filed within 2 weeks and copy be served on the Applicant.

Rejoinder be filed within a week thereafter.

List the Petition for hearing on **23.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

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